

ITEM NO.103

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 3852/2023

AMIT MITTAL

Appellant(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(Only Cr1.A.No.520/2024 is to be listed under this item)

WITH

Cr1.A. No. 520/2024 (II)

Date : 19-07-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Sourav Roy, AOR
Mr. Vasudev Singh, Adv.

Mr. Ashwani Garg, Adv.
Mr. Sameer Garg, Adv.
Mr. Vijay Kumar, AOR

For Respondent(s)

Mr. Vishnu Shankar Jain, AOR

UPON hearing the counsel the Court made the following
O R D E R

Cr1.A. No. 520/2024

Respondent Nos. 1 and 2 have already filed the counter affidavit.

Service of notice is complete on the respondent Nos. 3 to 5 but no one has entered appearance on their behalf. Hence, the matter shall be processed for listing before the Hon'ble Court, under the rules.

SUJATA SINGH
Registrar

MG